NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali
2. Hon'ble Member (T) Dr. Ashok Kumar Mishro

C.P No. or CA No.	T.P No.	Purpose Purpose	Section	Name of the Parties	
CA245/15	193/16	Clarification	621A	M/s BMM Ispat Ltd.	

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

REPRESENTATION BY WHOM

BY WHOM SIGNATURE Respondent)____

1. A.M. S RIDHARAN Rip. S. RANCIARA SAN 9 8653718979 (Petitioner_____

ORDER

Representative of Petitioner Company is present. He reported that the Counsel appearing for Petitioner is unable to attend the Tribunal today and sought adjournment. Hence posted to 20/04/2017.

Member (J)

Member (T)